

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **04.10.2023** (WEDNESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:25 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 87/2023 IA No. 309 & 310/2023	State Bank of India Vs India Power Corporation Limited WITH	Mr. Edward James	Ms. Deepika Murali
2	Comp App (AT) (CH) (Ins) No. 69/2023 IA No. 252/2023	India Power Corporation Limited Vs State Bank of India	Ms. Deepika Murali	Mr. Edward James

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By the order of Hon'ble Member (J)

Chennai Bench

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2. Website: www.nclat.nic.in

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